

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1140
TO BE ANSWERED ON 22.07.2022

FUNDS UNDER MAHILA SHAKTI KENDRA

†1140. SHRIMATI SANDHYA RAY:
SHRIMATI DELKAR KALABEN MOHANBHAI:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI RAJU BISTA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the steps taken by the Government for effective implementation of the Mahila Shakti Kendra Scheme successfully in the country;
- (b) the details of funds allocated and spent by the Government under the scheme during the last three years and current year State/UT-wise particularly in Maharashtra, Dadar Nagar Haveli, Madhya Pradesh and West Bengal, district-wise;
- (c) the number of Mahila Shakti Kendras established in the country, State/UT-wise along with the work done under the scheme during the last three years in Madhya Pradesh;
- (d) whether the Government has constituted any task force/monitoring body to monitor the functioning of such centres in these States; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) : The Mahila Shakti Kendra (MSK) Scheme approved in November 2017 as a centrally sponsored scheme to empower rural women through community participation, has been discontinued with effect from 01.04.2022. However, State/ UT-wise details of funds allocated/ released under the erstwhile MSK Scheme during the last three years including Maharashtra, Dadar Nagar Haveli, Madhya Pradesh and West Bengal are at **Annexure-I**. District-wise details of funds released/ disbursed, was not maintained under the Scheme. Details of MSK State/UT-wise including for the State of Madhya Pradesh are at **Annexure-II**.

Annexure-I

Annexure referred to in reply to parts (a) to (e) of Lok Sabha Un-starred Question No. 1140 for answer on 22.07.2022 regarding 'Funds under Mahila Shakti Kendra'

State/UT-wise release of funds under erstwhile Mahila Shakti Kendra Scheme during the last three years

(Rupees in Lakh)

Sl. No.	States /UTs	Funds Released		
		2019-20	2020-21	2021-22
1	Andaman and Nicobar Islands (UT)	20.58	41.04	0.00
2	Andhra Pradesh	21.13	0.00	0.00
3	Arunachal Pradesh	334.38	0.00	0.00
4	Assam	88.30	473.79	0.00
5	Bihar	48.62	0.00	0.00
6	Chandigarh (UT)	14.03	26.58	0.00
7	Chhattisgarh	35.41	7.95	0.00
8	Dadra & Nagar Haveli, Daman & Diu (UT)	10.48	51.67	0.00
		19.90		0.00
9	Delhi (NCT) (UT)	0.00	0.00	0.00
10	Goa	11.42	0.00	0.00
11	Gujarat	98.14	0.00	0.00
12	Haryana	94.57	13.39	0.00
13	Himachal Pradesh	52.94	36.29	0.00
14	Jammu & Kashmir (UT)	34.44	0.00	354.65
15	Ladakh (UT)		40.34	0.00
16	Jharkhand	29.71	0.00	0.00
17	Karnataka	122.43	244.13	0.00
18	Kerala	34.32	0.00	0.00
19	Lakshadweep (UT)	4.83	18.90	0.00
20	Madhya Pradesh	31.46	0.00	0.00
21	Maharashtra	22.88	0.00	0.00
22	Manipur	4.29	0.00	0.00
23	Meghalaya	25.74	0.00	0.00
24	Mizoram	140.11	86.01	0.00
25	Nagaland	103.80	271.76	0.00
26	Odisha	37.18	0.00	0.00
27	Puducherry (UT)	14.30	0.00	0.00
28	Punjab	7.30	7.56	0.00
29	Rajasthan	40.65	9.38	0.00
30	Sikkim	4.29	0.00	0.00
31	Tamil Nadu	105.81	11.67	331.72
32	Telangana	11.26	10.51	0.00
33	Tripura	0.00	0.00	0.00
34	Uttar Pradesh	17.16	11.67	0.00
35	Uttarakhand	295.66	0.00	0.00
36	West Bengal	31.46	0.00	0.00

Annexure-II

Annexure referred to in reply to parts (a) to (e) of Lok Sabha Un-starred Question No. 1140 for answer on 22.07.2022 regarding 'Funds under Mahila Shakti Kendra'

Details of State/UT-wise MSK including the State of Madhya Pradesh

S. No.	States/ UTs	State Resource Centre for Women (SRCW)	District Level Centre for Women (DLCW)			
			Approved		Functional	
			No. of Districts	Aspirational Districts	No. of Districts	Aspirational Districts
1	Andaman & Nicobar Islands	Functional	3	0	1	0
2	Andhra Pradesh	Functional	13	3	13	3
3	Arunachal Pradesh	Process was initiated	16	1	6	1
4	Assam	Functional	27	7	15	7
5	Bihar	Functional	38	13	0	0
6	Chandigarh	Functional	1	-	1	0
7	Chhattisgarh	Functional	20	10		0
8	DNH and Daman & Diu	Process was initiated for SRCW after merger	3	0	3	0
9	Delhi	Advertisement was done	9	0	0	0
10	Goa	Functional	2	0	0	0
11	Gujarat	Functional	26	2	26	2
12	Haryana	Functional	21	1	21	1
13	Himachal Pradesh	Functional	12	1	12	1
14	Jammu and Kashmir	Functional	20	2	16	2
15	Jharkhand	Functional	24	19	0	0
16	Karnataka	Functional	30	2	28	2
17	Kerala	Process was initiated	14	1	0	0
18	Ladakh	Process was initiated	2	0	1	0
19	Lakshadweep	Process was initiated	1	0	1	0
20	Madhya Pradesh*	Functional	50	8	0	0
21	Maharashtra	Process was initiated	34	4	0	0
22	Manipur	Process was initiated	9	1	0	0
23	Meghalaya	Functional	7	1	1	1
24	Mizoram	Functional	8	1	8	1
25	Nagaland	Functional	11	1	11	1
26	Odisha*	Non-functional	30	8	0	0
27	Puducherry	Functional	4	0	0	0
28	Punjab	Functional	20	2	0	0
29	Rajasthan	Functional	33	5	27	5
30	Sikkim	Functional	4	1	4	1
31	Tamil Nadu	Functional	32	2	32	2
32	Telangana	Functional	10	3	10	3
33	Tripura	Functional	3	1	0	0
34	Uttar Pradesh	Functional	71	8	64	8
35	Uttarakhand	Functional	13	2	13	2
36	West Bengal*	Functional	19	5	0	0
Grand Total		Functional = 27	640	115	314	43

*State level approval for implementation of MSK Scheme not secured in these States, however SRCW in MP & West Bengal notified as part of erstwhile National Mission for Empowerment of Women Scheme
